## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## CrlM No. 235/2020 in WP(Crl) No. 64/2020

Zahoor Ahmad Bhat

... Petitioner(s)

Through: - Mr. M. Ashraf Wani, Advocate, (On video conference from his residence) **V/s** 

UT of J&K and Anr.

....Respondents(s)

Through: -

**CORAM:** 

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER 03.06.2020

## CrlM No. 235/2020

On the set of facts and grounds urged coupled with the submissions made at Bar, the instant application seeking exemption for payment of requisite Court fee and submitting of attested affidavit is allowed. Same be paid/filed as and when the normal work of High Court is restored.

## WP(Crl) No. 64/2020

Heard. Admit.

Notice for filing counter affidavit returnable within three weeks.

List on 06.07.2020.

(Ali Mohammad Magrey) Judge

Srinagar 03.06.2020 Mohammad Yasin Dar